

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. C.P.(IB)-4449(MB)/2019

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - PPG Asian Paints Pvt Ltd**  
**V/s**  
**Taurus Auto Dealers Pvt Ltd.**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Ashish Pyasi appeared for the Financial Creditor. None appeared for Respondents. Counsel for the Financial Creditor seeks time to issue one more Notice. The Counsel will also file affidavit of service two days before the next date of hearing. Returnable on 26.08.2021.

List the matter for hearing on **26.08.2021**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**